1071

THE MINISTER OF WORKS AND HOUSING (SHRI MEHR CHAND KHANNA): (a) Yes.

- (b) A statement is laid 01 the Table of the House.
 - (c) By the end of December, 1964.

STATEMENT

The Committee will examine the proposals to set up a prefabricated housing plant in (i) Delhi and (ii) Bhilai and advise the Government of India, among other things, on the following specific points, separately in regard to each plant: —

- (i) Taking into consideration all relevant factors such as (a) climatic and living conditions, (b) present day comparative costs of traditional and prefabricated houses and thost likely to prevail over a period of the next 10—15 years, (c) effective demand for traditional and prefabricated houses, etc., is it desirable to set up a prefabricated housing plant in Delhi and in Bhilai, in the public sector?
- (ii) If so, should the proposed plant be for the construction of prefab-cum-eonventional houses (with prefabricated concrete floors. lintels, chhajhas, staircases, etc., and conventional load-bearing brick masonry walls) or for the construction of completely prefabricated houses in which the walls would also be prefabricated in panels?
- (iii) Whether the proposed plant should be a 'Specialised Reinforced Concrete Factory', or 'Cassette' or 'Kozlov' plant, or any other type available in the U.S.S.R., or East European countries, and whal should be its capacity?
- (iv) In Delhi, should the proposed plant, if it is not mobile, be set up a,, an adjunct to the Hindustan Housing Factory or at some other site?
- ◆206. [Transferred fo *the ith* December, 1964.]

SMUGGLING OF GOODS FROM EAST PAKISTAN

◆207. SHRI S. C. DEB: Will the Minister of FINANCE be pleased to state:

to Questions

- (a) whether it is a fact that an unclaimed lorry containing large quantities of milk powder, camphor etc. was seized from a place twenty one miles from Bashirhat, near East Pakistan border on 16th October, 1964: and
- (b) if so, whether these goods were being smuggled into India from East Pakistan?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR SAHU): (a) Yes, Sir. The date of the seizure was 13th October, 1964.

(b) The matter is under investigation.

*208. [Withdrawn.]

नई दिल्ली में होटलों ग्रौर रेस्तर।ग्रों पर छापा

*२०६. श्री प्यारे लाल कुरील 'तालिब': क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि नई दिल्ली म्यूनिसिपल कमेटी ने नई दिल्ली के कनाट प्लेस और अन्य प्रमुख स्थानों में कुछ होटलों और रेस्तराओं पर सितम्बर, १६६४ में छापे मारे थे :
- (ख) यदि हां, तो कितने होटलों इत्यादि पर छापे मारे गये और उनमें कितने सफाई के नियमों का पालन नहीं करते हुए पाये गये ; ग्रीर
- (ग) गन्दे पाये गये होटलों के मालिकों के विरुद्ध क्या कार्यवाही को गई छौर भविष्य में होटल गन्दगी में न चलाये जायें, इसके लिए सरकार क्या कार्यवाही करने का विचार रखती है ?